

Annexure – 7													
Name of the corporate debtor: Takshashila Heights India Private Limited; Date of commencement of CIRP: 21st January 2026; List of creditors as on 9th June, 2026													
List of operational creditors (Government dues)													
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Office of Deputy/Assistant Commissioner, CGST Division-VI	Government of India	4.2.2026	3,717,475.00	1,985,368.00	Unsecured	no	-	-	-	-	1,732,107.00	Partial claim admitted as per OIO 15/2025 dated 26-02-2025. Further information requested for pending amount.
2	Income tax		25.05.2026	5,064,509.00	0.00	Unsecured	No	-	-	-	-	5,064,509.00	Queries sent
3	Neelkamal Realtors & Complex Private Limited		-	2,240,886.00	2,240,886.00	Unsecured	No	-	-	-	-	0.00	M/s. Neelkamal Realtors & Complex Private Limited was amalgamated with M/s. Takshashila Heights India Private Limited pursuant to the Order dated 25 January 2022 passed by the Regional Director, North Western Region, Ministry of Corporate Affairs. It is further informed and disclosed that, in respect of the said amalgamation order, stamp duty amounting to ₹22,40,886 has been assessed by the Office of the Superintendent of Stamps and remains outstanding, and the same has been provisionally admitted
Total				11,022,870.00	4,226,254.00			0	0	0	0.00	6,796,616.00	

